

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 08

C.P. (IB)/1402(MB)2018

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **06.05.2024**

NAME OF THE PARTIES : **Nectar Prints Pvt Ltd**

For Applicant : None Present

Section 10 of IBC

ORDER

- 1.This is a transferred matter from Court V. There is no representation for the party.
- 2.Registry is directed to issue fresh notice to the Applicant, clearly intimating the next date of hearing. Registry shall file service affidavit along with notice sent to both the parties by usual modes, including postal receipt, track reports, e-mail. **Returnable on 06.06.2024.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)